

**CENTRAL ADMINISTRATIVE TRIBUNAL
CUTTACK BENCH, CUTTACK,**

ORDER SHEET

COURT NO. : 1

10/01/2020

O.A./260/9/2020

SURESH PAL SINGH & OTHERS
-V/S-
CPWD

ITEM NO:14

FOR APPLICANTS(S) Adv. : Mr. R. Behura

FOR RESPONDENTS(S) Adv.: Mr. B.P. Nayak

Notes of The Registry	Order of The Tribunal
	<p>Heard Ld. counsel for the applicant and Mr. B.P. Nayak Ld. Counsel who entered appearance on behalf of the respondents. Registry to reflect his name as respondents' counsel in the cause list in future.</p>
	<p>Learned Counsel for the applicant submits that the applicant has submitted representation 30.12.2019 (Annexure-A/5) for his inter-regional transfer as he has completed four years terms in the present place of posting. He further submits that the applicant's grievance will be addressed if a direction is given for consideration of the said representation on merit as per the existing transfer policy of the respondents.</p>
	<p>Learned counsel for the respondents submitted that it is not known to him whether such representation is pending or not.</p>
	<p>In view of such submissions made above, without expressing any opinion on the merit of this case, we direct respondent No.1/competent authority to</p>

consider the representations 30.12.2019 (Annexure-A/5) for inter-regional transfer of the applicant as per provisions of law by passing a speaking and reasoned order within a reasonable period, copy of which is to be communicated to the applicant within a period of three months from the date of receipt of copy of this order if the said representation is pending as on date.

The O.A. stands disposed accordingly. No costs.

Applicant will have liberty to send copy of this order along with copy of the paper books to Respondent No.1 within one week from receipt of copy of this order.

Free copy of this order to Ld. Counsels for both the sides.

(SWARUP KUMAR MISHRA)
MEMBER (J)

(GOKUL CHANDRA PATI)
MEMBER (A)

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